

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 912/2019**

**In the matter of:**

Pandit Inder, Secretary Dada Sadh Samadhi  
Nirman Samiti, Pooth Khurd

.....Petitioner

Vs

Govt. of NCT of Delhi

.....Respondent

**NDOH 27.07.2020**

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Filed by:  
(Delhi Pollution Control Committee)  
Respondent

New Delhi:  
Dated: 20.07.2020

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**FACTUAL AND ACTION TAKEN REPORT ON BEHALF OF  
DELHI POLLUTION CONTROL COMMITTEE**

1. That This Hon'ble Tribunal vide its order dated 31.10.2019 was pleased to pass the following directions:  
*"Grievance in this application is against failure to maintain Nangloi drain from RD 2100 m to 8600 m near Samshan Ghat, Sadh Maharaj Mandir Road, Pooth Khurd, Delhi-110039  
Let Delhi Development Authority (DDA), North Delhi Municipal Corporation (North DMC) Delhi Pollution Control Committee (DPCC) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report..."*
2. That the entire stretch of the concerned drain was inspected by joint team of officials of DDA, North DMC, Irrigation & Flood Control Deptt GNCTD and DPCC on 27.02.2020. During the inspection, it was observed that the original stretch of the drain was around 8.6 Km, demarcated as Reduced Distance (RD) 0 mtr. (down stream/ out fall at supplementary drain near Sector-11, Rohini) to RD 8600 Mtr upstream (Pooth Khurd, near Shamshan Ghat). Out of the original 8.6 Km stretch (RD 0 to RD 8600) of the drain, a portion measuring 5.4 Km stretch (RD 2100 to RD 7400) was taken over by DDA for the construction of Housing projects/other works at Sectors 28, 29, 30, 34 and 35 of Rohini



sub-city project. As a result, the flow in the drain particularly when it meets the Urban Extension Road -II (UER-II) at RD 7400 mtr got obstructed. It was noticed that, no arrangement has been made by DDA to connect the storm water drain to the drainage system towards supplementary drain near sector 11, Rohini. However, DDA officials informed that they are in the process to connect the obstructed portion of the drain to their drainage system to ensure uninterrupted flow. Copy of the Inspection Report dated 27.02.2020 is annexed as **Annexure-I.**

3. That DPCC issued directions on 25.6.2020 to DDA to submit action taken report and in pursuance to the directions dated 25.06.2020, DDA sent a letter to DPCC on 09.07.2020, wherein it was informed that for disposal of effluent water from the upstream of UER-II, temporary connection has been provided to the existing drainage system at RD-7400 mtr. by constructing katcha drain. DDA has further informed that the work for the construction of RCC storm water drain of width 9.5 mtr. from RD-2100 to RD-0 with the supplementary drain is in progress and the likely date of completion of work is March, 2021. Copy of letter dated 09.07.2020 of DDA is annexed as **Annexure-II.**
4. The measures taken by DDA found satisfactory as observed during inspection on 17.07.2020 storm water drain under UER-II was found connected temporarily to the exiting RCC drain at Sector 34-35 Rohini.

The action taken report may kindly be taken on records.

  
(SATENDER KUMAR)  
SR. ENV. ENGINEER

DELHI POLLUTION CONTROL COMMITTEE

Inspection Report

Sub.: O.A. No. 912/2019 in the matter of Pandit Inder, Secretary, Dada Sadh Samadhi Nirman Samiti, Pooth Khurd Vs. Govt. of NCT of Delhi.

DPCC officials have inspected the alleged drain site on 27.02.2020 alongwith officials of DDA, North DMC & Irrigation & Floor Control deptt. Following are the observations:-

1. The alleged Nangloi storm water drain (downstream) near Shamshan Ghat, Phooth Khurd Village of North Delhi-110039 discharges domestic waste water/ sewage generated from of this village.
2. Initially there was stretch of this storm water drain around 8.6 Km, RD 0 mtr. (down stream/ out fall at supplementary drain near Sector-11, Rohini) to RD 8600 Mtr upstream (Pooth Khurd, near Shamshan Ghat).
3. Out of 8.6 Km stretch (RD 0 to RD 8600), around 5.4 Km stretch (RD 2100 to RD 7400) of this drain has been taken over by DDA for the construction of Housing projects/other works at Sector 28, 29, 30, 34 and 35 resulting lost its continuity and therefore abandoned under Urban Extention Road-II (UER-II).
4. The Irrigation and Flood Control deptt, GNCTD has informed that they have handed over the drain to DDA who is in possession of land for Housing project & blocked the storm water drain.
5. Due to abandoned of storm water drain and stoppage of natural flow, there is stagnant of waste water under UER-II near agriculture land of Pooth Khurd as well as in Sector 34 of Rohini at DDA Land near UER-II. Further, there is no arrangement made to connect the storm water drain to the drainage system towards supplementary drain near sector 11, Rohini. However, DDA officials informed that they are in process to connect the storm waste water drain to their drainage system.
6. The storm water drain around 1.2 Km stretch from Pooth khurd (RD 8600 m) to UER-II (RD 7400 m) and other drain stretch under its jurisdiction needs cleaning/desilting by Irrigation and Flood Control deptt, GNCTD .

*M.S. Rawat* 27/2/2020  
 (M.S. Rawat)  
 Env. Engineer, CMC-V  
 DPCC

(4)

OFFICE OF THE CHIEF ENGINEER  
ROHINI ZONE/DDA  
1st floor, DDA Office, MADHUBAN CHOWK, ROHINI  
Delhi-110085

Annexure-II

No.:- F.5(4)19/CB/CE(RI)/DDA/842  
To

Dated- 9/7/2020

Sr. Environment Engineer (CMC-V),  
Delhi Pollution Control Committee,  
Department of Environment, (Govt. of NCT of Delhi),  
1st Floor, E-Block, Vikas Bhawan-II,  
Upper Bela Road, Civil Lines,  
Delhi-110054

667  
10/7/20

**Sub.:- Directions u/s 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and u/s 5 of the Environment (Protection) Act, 1986 as amended to date in connection with O.A. No. 912/2019 in the matter of Pandit Inder, Secretary Dada Sadh Samadhi Nirman Samit, Pooth Khurd Vs. Govt. of NCT of Delhi registered vide O.A. No. 912/2019.**

**Ref.:- DPCC/CMC-V/O.A. No. 912 of 2019/16000-16004 dt. 25.06.2020.**

This is with reference to above letter, it is intimated that DDA has never taken over the stretch of RD-7400 – RD-8600 from I & FC Deptt. Govt. of NCT of Delhi. This stretch is still under the jurisdiction of I & FC Deptt.

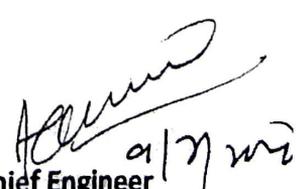
It is further intimated that the connection for disposal of effluent water from the upstream of UER II is now temporarily connected to the existing system at RD-7400 mtr. by constructing katcha drain to the existing RCC drain at Sector-34, 35, Rohini. The above discharge is to be connected to supplementary drain. The work for the constructing of RCC storm water drain of width 9.5m from RD-2100 to RD-0 with the supplementary drain is in progress and the likely date of completion of work is March 2021.

This is for your kind information and necessary action at your end.

Chief Engineer  
Rohini Zone/DDA

Copy to:-

1. The Superintending Engineer, Flood Circle-II, Irrigation & Flood Control Department, Sector-15, Rohini, Delhi-110085.
2. SE/RCC-2/DDA for information.
3. Executive Engineer/RMD-5(RPD-7)/DDA w.r.t. his report.
4. Executive Engineer/RPD-8/DDA w.r.t. his report.

  
Chief Engineer  
Rohini Zone/DDA